

Dated:-16.08.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (J)

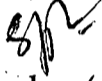
Case called out. Nobody is responding.

The C.A.T. Bar Association has resolved to abstain from judicial work in support of the cause raised by Sri Anna Hazari.

Office has reported that C.A. has not been filed.

As was noted on the last occasion that this matter pertains to declaration of result therefore a short date is required.

List on 18.08.2011.


Member (A)


Member (J)

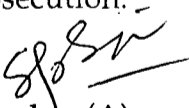
Amit/-

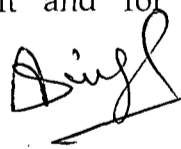
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List revised. Nobody is responding for the applicant.

The OA is dismissed in default and for non-prosecution.


Member (A)


Member (J)

Amit/-

copy of order
dated 18-8-11
Bokhand
23-8-2011